## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.30/ BB/17	-	For hearing	Rule-6 of IB	Innvolution Healthcare Pvt. Ltd., Vs Vikram Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	MADHIZZUMAN.T. Advocate.	Respondent	Maffel T
	ob: 9986060468. Iday Shankar Assto 9482848179.	Adetioner	Topande

Counsel for petitioner is present. No representation for respondent.

List it finally on 09.11.2017. No adjournment will be given.

MEMBER (J)

MEMBER (T)